

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.154/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company		Sushil Kumar Ganeriwala.-Versus-Bengal Brahmaputra Conclave Pvt. & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS. SANJAY KUMAR GUPTA

(Pcs)

PETITIONER.

2. CS. ROHIT KUMAR KESHAI

(Pcs)

Rohit Keshai
17/11/17.

1. Ratnanku Banerjee, for Adr

2. Swapne Chatterjee, Adr

3. M R Goerke CS

RESPONDENTS

ORDER

Ld. Counsel for the petitioner and the respondents
present.

List on 20/11/2017 for remaining arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)